

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:895
ANSWERED ON:24.07.2015
Regulation of PPP Project
Raut Shri Vinayak Bhaurao

Will the Minister of PLANNING be pleased to state:

- (a) whether the NITI Aayog has suggested to formulate comprehensive national policy to regulate Public Private Partnership (PPP);
- (b) if so, the details thereof and extent to which the said proposal of NITI Aayog is different/more effective from the existing system in operation in the country;
- (c) whether the Aayog has also given proposal for formulating a Dedicated Institutional Structure; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING AND MINISTER OF STATE FOR DEFENCE
(RAO INDERJIT SINGH)

(a) & (b): The NITI Aayog has suggested for formulation of a comprehensive National PPP policy which should clearly spell out the objectives, scope and implementing principles of the PPP programme envisaged by the Government. It has suggested that the Policy should incorporate broad procedures and processes for adoption of a uniform approach on key issues that have impacted the growth of PPPs.

(c) & (d): The Union Budget 2014-15, has announced setting up a new entity, namely, 3P India to provide support to mainstreaming PPPs. NITI Aayog has suggested that the new entity may inter alia, be entrusted tasks relating to restructuring of PPP contracts, evolving new PPP models, assist project authorities in identification, structuring, etc., of PPP projects.